

construction activities such as Land Acquisition, Utility Shifting, Forest Clearance etc. which are in the domain of State Governments. However projects are completed in time after completion of pre-construction activities. All the stretches identified under Bharatmala Pariyojana phase-I including Border and international connectivity roads are targeted to be completed by 2021-22.

#### **Release of Central Road Fund for project in Tamil Nadu**

2833. SHRI A. VIJAYAKUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total amount of Central Road Fund released/to be released to Tamil Nadu since 2014;
- (b) if so, amount of funds not provided which caused pendency of projects; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) An amount of ₹ 1518.83 crore has been released to Tamil Nadu since 2013-14 as against Central Road Fund (CRF) accrual of ₹ 1613.33 crore during the same period. Funds are released on the basis of Utilisation Certificate furnished by the State Government for works approved under CRF scheme as per CRF Rules.

#### **NH projects in Kerala**

2834. SHRI M. P. VEERENDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has sanctioned certain National Highways (NHs) and bypasses including ongoing projects in Kerala;
- (b) if so, the details thereof and the State roads declared as NHs during the last three years and current-year; and
- (c) the amount sanctioned for these projects, road-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The details of the ongoing /sanctioned development projects in the state of Kerala are given in Statement (*See*